

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA



O.A/350/255/2020
MA/350/139/2020

Date of Order: 11.08.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

BIJAY KRISHNA NANDI & OTHERS

--Applicants

-vs-

1. Chief Engineer Eastern Command, Engineers Branch, Fort William, Kolkata pin 700021.
2. Union of India, service through the Secretary Ministry of Defence South Block, new Delhi 110011.
3. Director General (Pers), Integrated HQ of MOD (Army) Engineer-in-Charge Branch, Kashmir House, New Delhi -11.

--Respondents



For The Applicant(s): Mr. N. Roy, Counsel

For The Respondent(s): None

ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for the applicants. None appears on behalf of the respondents.

2. This application has been preferred to seek the following reliefs:

"i) To issue an order and/direction upon the Respondents to induct your applicants in the statutory pension scheme under CCS (Pension) Rules, 1972 notionally treating them to have been appointed as LDC in MES, by Chief Engineer Siliguri Zone under Chief Engineer Eastern Command, Fort William, Kolkata only for the limited purpose of grant of pension under the said Rules;

b) Direct the Respondents to stop all recoveries from the pay and allowances of your applicants towards New Pension Scheme and refund the entire amount so far recovered with immediate effect;

c) Call for the records and proceedings from the Respondents to be certified and sent to this Hon'ble Tribunal so that conscionable justice can be done;

d) Grant such other relief or reliefs as to this Hon'ble Tribunal may deem fit and proper;"

2. At hearing, ld. counsel for the applicants would submit that the grievance of the applicants have been redressed, i.e., they have been granted the benefits of Old pension Scheme as the reliefs they have sought for in the present O.A and, therefore, he wants to withdraw the present O.A.

3. Accordingly, the O.A as well as the M.A is disposed of as withdrawn.

No costs.



(Nandita Chatterjee)
Member (A)

ss

(Bidisha Banerjee)
Member (J)